NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 637/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Everymedia Technologies Pvt.Ltd. V/s. Dar Media Pvt.Ltd.& Anr.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNA	ATURE
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	for the Applica	ant		

ORDER TCP No.637/ I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel is present. Corporate Debtor is absent.

The Petitioner is hereby directed to serve notice on the Corporate Debtor, intimating next date of hearing and to file the proof of service on the next date of hearing.

List this matter for hearing on 22.9.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR** Member (Judicial)